

Commercial Court (District Judge Level) Nava Raipur (C.G.)

Statement for the Month of January, 2025

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	31	1	3	29
2	Arbitration	25	13	6	32
3	Execution	31	3	2	32
4	Misc. Judl. Cases	3	2	3	2
5	Misc. Cases	0	0	0	0
6	Commercial Appeal	2	0	0	2
7	Misc. Appeal	0	0	0	0
Total		92	19	14	97

Note:-

1. Arbitration MJC No. 30/2022, Union of India Vs. M/s. J.K. Agrawal, restored vide order dated 03.01.2025 and Exec. No. 10/2024, M/s. Essal Infrastructure Pvt. Ltd. Vs. M/s. Anil Buildcon (I) Pvt. Ltd. restored vide order dated 06.01.2025 have been included in Institution.

2. Actual instituted cases are 16 and actual disposed cases are 14. Apart from that, 01 (one) case has been received from Raipur District Court, in pursuance of Endt. No. 17027/checker, III-4-1/2016 (Commercial Court), Bilaspur, dated 21 December, 2023 and a notification : Govt. Of Chhattisgarh Law and Legislative Affairs Department, Mantralaya Mahanadi Bhawan, Nava Raipur, Atal Nagar C.G. 492002, F.No. 1439/3830/XXI-B/C.G./23, Naya Raipur, 20 Dec 2023.

SCHEDULE

Format for Statistical data for the month of 01/ 2025
(See Rule 3)

S.No. (1)	Name of the court (2)	No. of cases pending (on the 1 st day of month of January (3)	No. of new cases instituted (during the month as per column 3) (4)	Total cases pending in the court (on the last day of the month as per column 3) (5)	No. of cases disposed (during the month as per column 3) (6)	Average no. of days taken to decide the case (7)
1	Judge, Commercial Court (District Judge Level) Nava Raipur(C.G.)	92	19	97	14	188

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Nava Raipur, Atal Nagar, Distt.-Raipur
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SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month January, 2025

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

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SHEDULE-II

[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month January 2025


Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Arb. MJC/01/2025	Dr. Sushma Verma Vs Dr. Veronica Yuel	Ms. Aarti Tiwari	02-01-2025	-
2			Arb. MJC/02/2025	South Eastern Coal Filed Limited and others Vs M/s. Shivam Coal Carriers Private Limited	Shri Vivek Verma	04-01-2025	23-12-2024
3			Misc.Judl./1/2025	Essal Infrastructure Pvt. Ltd. Vs M/s. Anil Buildcon (I) Pvt. Ltd.	Shri Ahsan Ul Siddiqui	06-01-2025	-
4			Misc.Judl./2/2025	M/s. Jagatjit Industries Ltd. Vs M/s. Raipur Bottling Company	Shri Akshay Sail	07-01-2025	-
5			Arb. MJC/03/2025	Ms. Shri Ram Sales and Services Vs Ms. Seirra Infraventures Private Limited	Shri Abhay Kumar Tiwari	13-01-2025	09-01-2025
6			Exec. No. 01/2025	Bulk Trading S.A. Vs Mahendra Sponge and Power Limited	Shri Harshmander Rastogi	15-01-2025	28-12-2024
7			Exec. No. 02/2025	Bulk Trading S.A. Vs Mahendra Sponge and Power Limited	Shri Harshmander Rastogi	15-01-2025	28-12-2024
8			Arb. MJC/04/2025	Mohammad Irfan Ullah Vs Mohammad Inam Ullah	Shri Lokesh Kumar Mishra	20-01-2025	-

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03/02/25

9	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Arb. MJC/05/2025	Brahmacharini Vyapaar Pvt. Ltd. Vs Ms. Satyarth Steel and Power Pvt. Ltd. and Ors.	Shri Rahul Yadav	22-01-2025	21-01-2025
10			Arb. MJC/06/2025	Chhattisgarh State Industrial Development Corporation Ltd. Vs M/s. Vishwa Decors and Another	Shri Harshit Sharma	23-01-2025	19-11-2024
11			C.S. No.1B/2025	Kusum Smelters Private Limited Vs M/s. Atmosafe Filtration Private Limited	Shri Shikhar Shrivastava	27-01-2025	17-01-2025
12			Arb. MJC/07/2025	M/s. Precision Engineering Corporation Vs KEC International Limited.	Shri Abhishek Vinod Deshmukh	29-01-2025	17-01-2025
13			Arb. MJC/08/2025	Amit Kukreja Vs Chhattisgarh Government and Another	Shri Shoaib Alvi	31-01-2025	06-01-2025
14			Arb. MJC/09/2025	M/s. Star Boutique Vs Chhattisgarh Government and Others	Shri Shoaib Alvi	31-01-2025	06-01-2025
15			Arb. MJC/10/2025	Vijay Kumar Tejwani Vs Chhattisgarh Government and Others	Shri Shoaib Alvi	31-01-2025	06-01-2025
16			Arb. MJC/11/2025	Rajesh Kumar Hablani Vs Chhattisgarh Government and Others	Shri Shoaib Alvi	31-01-2025	06-01-2025
17			Arb. MJC/12/2025	M/s. Hari Om Plastics Vs Chhattisgarh Government and Others	Shri Shoaib Alvi	31-01-2025	06-01-2025


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SCHEDULE-II

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month January, 2025

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Nil	Nil	Nil	Nil	Nil

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[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month January 2025

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Judge Level)	-	NIL	-


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Form 5


List of cases in which Case Management Hearing was held during the month January, 2025

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	NIL	-	-	-	-


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Contested commercial cases disposed during the month January, 2025

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Arb.MJC 1/2025	Dr. Sushma Verma Vs Dr. Veronica Yuel	Ms. Aarti Tiwari	02-01-2025	-	02-01-2025	02-01-2025	Uncontested	-	-	u/s 29A, Art & Con. Act, 1996
2			Arb.MJC 51/2024	M/s. N A Constructions (J.V.) Vs Union of India	Shri Sumit Shekhar Pandey	23-08-2024	-	03-01-2025	03-01-2025	Contested	-	-	u/s 9 Arbi. & Con. Act, 1999
3			Misc.Judl. 1/2025	Essal Infrastructure Pvt. Ltd. Vs M/s. Anil Buildcon (I) Pvt. Ltd.	Shri Ahsan Ul Siddiqui	06-01-2025	-	06-01-2025	06-01-2025	Uncontested	-	-	Order 9 CPC
4			Exec. 34/2024	M/s. MAK Engineering Industries Ltd. Vs South East Central Railway	Shri Rishabh Garg	02-04-2024	-	10-01-2025	10-01-2025	Uncontested	-	-	u/s 36, Arbi. & Con. Act, 1996
5			C.S. B/4/2024	Rajdev Steels and Alloys Pvt. Ltd. Vs Bawa Appliances Pvt. Ltd.	Ms. Akanksha Tiwari Singh	05-02-2024	-	15-01-2025	15-01-2025	Uncontested	-	-	u/s 26 CPC
6			Misc.Judl. 6/2024	Manoj Kumar Agrawal Vs Jayant Jain	Shri Rishabh Sharma	10-09-2024	-	16-01-2025	16-01-2025	Contested	-	-	Order 9 CPC
7			Arb.MJC 28/2023	M/s. Rakesh Kumar Jain Vs Union of India	Shri Abhishek Vinod Deshmukh	02-06-2023	-	17-01-2025	17-01-2025	Contested	-	-	u/s 34, Arbi. & Con. Act, 1996
8			Misc.Judl. 2/2025	M/s. Jagatjit Industries Ltd. Vs M/s. Raipur Bottling Company	Shri Akshay Sail	07-01-2025	-	17-01-2025	17-01-2025	Contested	-	-	u/s 151 CPC


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Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
9	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Exec. 16/2023	M/s N.C Nahar and 1 another Vs Chhatisgarh Mineral Development Corporation Limited	Mr. Om Kukreja	23-05-2023	-	21-01-2025	21-01-2025	Contested	-	-	u/s 36, Arbi. Con. Act, 19
10			Arb.MJC 31/2024	M/s Titan Engineers Vs M/s Shivalik Power and Steel Pvt. Ltd.	Shri Rishabh Garg	16-04-2024	-	22-01-2025	22-01-2025	Contested	-	-	u/s 34, Arbi. Con. Act, 19
11			Arb.MJC 65/2024	Univabs Solution Pvt. Ltd. Vs Mr. Manu Gautam and Anr.	Shri Vivek Chopda	22-11-2024	-	25-01-2025	25-01-2025	Contested	-	-	u/s 9 Arbi. & Con. Act, 19
12			C.S. B/22/2024	Shri Balaji Mining Vs Bhushan Power and Steel Ltd.	Ms. Akanksha Tiwari Singh	07-10-2024	-	28-01-2025	28-01-2025	Contested	-	-	-
13			C.S. A/1/2024	Central Cable Limited Vs South Eastern Coal Fields Limited and Others	Ms. Dolly Chhabda	08-05-2024	-	29-01-2025	29-01-2025	Uncontested	-	-	-
14			Arb.MJC 68/2024	Kamal Kumar Agrawal Vs Sanjay Kumar Agrawal and Anr.	Shri Rishabh Garg	20-12-2024	-	31-01-2025	31-01-2025	Uncontested	-	-	u/s 9 Arbi. & Con. Act, 19


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Mediation Data on Monthly Basis

"Form 6 (i) : Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month January 2025

Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-

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Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Nava Raipur, Atal Nager, Distt.-Raipur
@ wmanusgarn
03/02/25

"Form 6 (i) : Mediation Data on Quarterly Basis

[See rule 10(2)]

Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Applicant party		Nature of Opposite party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1	-	-NIL-	-	-	-	-	-	-	-	-	-	-	-	-	-

GOR
Pankaj Sharma
Judge



Commercial Court (Distt. Judge Level)
Nava Raipur, Atal Nagar, Distt.-Raipur

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03/02/25

Form 7

Summary of Commercial Court during the month January 2025

Sr. No.	Court	District	Total number of cases pending of the 1st day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	92	19	14	97


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 @  03/02/25